

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 153 of 2019**

**IN THE MATTER OF:**

Rachakonda Siva Kumar

.... Appellant

Vs

Gagan Aerospace Ltd. & Anr.

.... Respondents

**Present:**

**For Appellant: Mr. Yogesh Kr. Jagia with Mr. D. Abhinav Rao, Advocates.**

**For Respondents: Mr. Nikhil Jain and Ms. Zinneha Mehta, Advocates for Respondent Nos.1 and 2.**

**ORDER**

**05.08.2019** Learned Counsel for Respondent Nos. 1 and 2 seek time to file reply. Reply may be filed within two weeks. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'for admission (after notice)' on **5<sup>th</sup> September, 2019**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)